

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-216
765/252/ND/2019

IN THE MATTER OF:

Vasu Crop Science Pvt.Ltd.& Others

Vs.

ROC. Delhi & Haryana

....APPLICANT

.....RESPONDENT

SECTION

U/s 252

Order delivered on 18.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the OL

For the RD

For the Intervener

: Ms. Lakshmi Gurung, Sr. St. Counsel (Advocate)
:
:
:

ORDER

Matter called. No representation on behalf of the Applicant. AROC is present. Matter stands adjourned.

List on 30th April 2020.



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)